

#### **First-aid centre at Bangaram International Tourist Island**

539. SHRI K.E. ISMAIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a new First-aid centre was inaugurated at the Bangaram International Tourist Island a few months back but no pharmacist was appointed to start the functioning of the centre;

(b) if so, the details thereof and the reasons therefor; and

(c) whether Government has any proposal to upgrade this First-aid centre to a Primary Health Centre considering the necessity of tourists fishermen and other people in the Island?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) and (b) The new First-Aid Centre at Bangaram has been inaugurated on 02.02.2008 and a pharmacist has been appointed on contract basis and posted with effect from 1st July, 2008. He is functioning in the First-Aid Centre.

(c) No Sir.

#### **Banned terrorist outfits active under different names**

540. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that the banned terrorist outfits including SIMI are still active under the guise of different names;

(b) whether Government has been successful in curbing their activities; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) to (c) The Government is aware of such possibilities. The activities of all such Organisations, having an adverse bearing on peace, communal harmony and security of the country are under constant watch of the law enforcement agencies and requisite action, including imposition of ban, is taken wherever necessary.

#### **Influx of illegal Bangladeshi Migrants**

541. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken a serious cognizance of the influx of illegal Bangladeshi migrants into Assam and other parts of the country;

(b) whether Government is serious about the threats the influx poses to the integrity and security of India;

(c) if so, the steps taken so far and proposed to be taken hereafter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) and (b) Government is alive to various issues connected with illegal migration and infiltration from Bangladesh into various parts of the country. As a matter of policy, Government does not support any kind of illegal migration either into its own territory or illegal migration of its citizens to foreign territories.